

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 248 OF 2015

&

APPEAL NO. 249 OF 2015

Dated: 7th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 248 OF 2015

In the matter of:-

SKS Ispat & Power Ltd.

....Appellant (s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard
Mr. Paramhans

Counsel for the Respondent(s) : Mr. Gopal Choudhary for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

APEAL No. 249 OF 2015

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.

....Appellant (s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1

Mr. Ashish Anand Bernard
Mr. Paramhans for R.2

ORDER

List these matters on **07.02.2017**. Tag to Appeal No. 93 of 2015.

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson